## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.21/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 27/2008		
NAME OF THE COMPANY	Balaji Zippers Private Limited		
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another		
NAME OF THE RESPONDENT(S)	Balaji Zippers Private Limited & (10) Others		
UNDER SECTION	397/398		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
7- American Raddy			

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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SILLIBRISH RRISHARD	RY	8919448958	Suroit.

Heard Shri S. Chidambaram, Ld. PCS Shri P. Amarender Reddy, Shri Y. Suryanarayana and Shri S.V. Vanshi Krishna, Ld. Counsels for the Respondent.

Post the case on 25.01.2018

Member (T)

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Member (J)